

राजमहल लाल मटिया परियोजना

8763. श्री समीनुद्दीन : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजमहल लाल मटिया परियोजना सरकार के विचाराधीन है ;

(ख) क्या सरकार इस परियोजना के लिये संथाल परगना से संसद सदस्यों की एक परामर्शदात्री समिति गठित करने के प्रस्ताव पर भी विचार कर रही है ; और

(ग) इस संबंध में सरकार द्वारा अब तक क्या कार्यवाही की गई है ?

ऊर्जा मंत्रालय के कोयला विभाग में राज्य मंत्री (श्री गार्गी शंकर मिश्र) : (क) राजमहल स्वीकृत परियोजना है और अभी निर्माणाधीन है। यह परियोजना दिनांक 2-8-1980 को 5 मिलियन टन प्रति वर्ष की क्षमता के लिये रु० 87.43 करोड़ की लागत पर स्वीकृत हुई थी। यह फरक्का सुपर ताप बिजली घर से संबंधित है।

(ख) और (ग). फिलहाल प्रस्ताव स्थगित कर दिया गया है।

Expenditure incurred on migrants from Bangladesh

8764. DR. KRUPASINDHU BHOI: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) the expenditure incurred on the relief and rehabilitation of migrants from the former East Pakistan so far;

(b) the allocation made for 1982-83;

(c) the number of old migrants and new migrants separately;

(d) the migrants who have come after the emergence of Bangladesh; and

(e) the number of migrants repatriated so far?.

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI BUTA SINGH): (a) Rs. 604.55 crores up to 28.2.1982).

(b) Rs. 29.63 crores.

(i) Old migrants 41.17 lakhs.

(ii) New migrants 11.14 lakhs.

(d) and (e). The Government of India do not allow any migrants from Bangladesh to India. All those who come from Bangladesh on Passport and visa must go back to their country on the expiry of visa and those who come illegally are illegal entrants and are made to leave India as and when they are detected by the concerned authorities.

Statement correcting reply to Unstarred Question No. 3728 on 15.12.1981 regarding assets of large industrial houses

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI A. A. RAHIM): In answer to Parts (a) and (b) if the question, it was stated by inadvertence that M/s. Larsen & Toubro are the 10th in rank among the first ten large Industrial Houses showing the value of their assets at Rs. 246.48 crores in 1980. Actually their assets in 1980 were only of the value of Rs. 216.03 crores. Therefore, in place of M/s Larsen & Toubro, Shri Ram Group, having assets to the tune of Rs. 241.00 crores ranked 10th, their percentage increase over 1977 being 34. This error was detected in the second week of March, 1982 during a re-check of company-wise assets figures. The error is regretted.